COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

REVIEW PETITION NO. 10 OF 2016 IN APPEAL NO. 185 OF 2013

Dated: 20th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matters of:

Bhaskar Shrachi Alloye Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Mr. Pulkit Agrwal for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>30-1-2019.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/js